

(4) it is proposed that non-polluting industries alone are installed in Doon Valley.

(5) extensive afforestation of the Mussorie slopes is being detailed for priority implementation along with a programme of landslide hazard mitigation.

Kalpakkam Atomic Plant

*77. SHRI SHIVA CHANDRA JHA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Kalpakkam atomic plant at Madras has reached 'criticality';

(b) if so, when and what are the further details thereof; and

(c) how much power Tamil Nadu expected to get therefrom in a year?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) Unit-I of the Madras Atomic Power Station attained critically on July 2, 1983, and was synchronised to the Southern grid on July 23, 1983. The capacity of the Unit is 235 MWs.

(c) Allocation of power from central projects like the Madras Atomic Power Station will be between different States in that region. Precise allocations are being worked out.

Setting up of a colour films unit in Tamil Nadu

*78. SHRI V. VENKA:
SHRI V. GOPALSAMY:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have taken any decision to establish Colour film Unit at Ootacamund in Tamil Nadu; and

(b) whether any other location has also been identified for the purpose?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) (a) and (b) The Hindustan Photo Films Manufacturing Company Limited is negotiating technical details and collaboration terms for setting up of capacity for the manufacture of cine colour positive film. After these are finalised, the investment decision to establish this facility including the location thereof will be taken by Government, taking into account policy guidelines.

Sarkaria Commission

*79. SHRI M. KALYANA-SUNDARAM:

SHRI R. R. MORARKA:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Starred Question 57 given in the Rajya Sabha on the 28th April, 1983 and state:

(a) whether the Sarkaria Commission on Centre-State relations has since started functioning;

(b) if not, what are the reasons therefor;

(c) whether the terms of reference of the Commission have since been finalised; and

(d) if so, what are the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI) (a) to (d) The Commission on Centre-State relations under the Chairmanship of Justice Shri R. S. Sarkaria which was set up *vide* Ministry of Home Affairs Notification No. J.V-11017UI83-CSR dated 9-6-83 has started functioning. A copy of the Notification which also incorporates the terms of reference for the Commission is enclosed. (Annexure).